

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gautham Kumar
Athiban Vijay A/K

Counsel for Respondents *Athiban*

2. SRIKANT MOITAN

For the Petitioners

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed the rejoinder; the copy of which is given to the other side. Counsel for the Respondent prayed for time to file reply, if required. Put up on **26.10.2017 at 10.30 A.M.**

sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)